

Oil Exploration Work in Godavari Basin

1128. SHRI KALPNATH RAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the ONGC has drilled two wells for oil exploration in Godavari basin without any success;

(b) whether the ONGC propose to go in for foreign consultancy for the exploration of oil in the Godavari Basin; and

(c) whether the Godavari drilling may prove to be another Bombay High; if so, what are the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The ONGC has drilled more than two wells and discovered oil/gas in the first well.

(b) The ONGC is considering the merits of seeking foreign consultancy in the exploration for oil in the Godavari Basin.

(c) The available data indicates good prospects for hydrocarbon exploration in the Godavari Basin. However, it is premature to comment upon the commerciality of this field.

Procedure of Registration for Cooking Gas Connection

1129. SHRI NARSINGH NARAIN PANDEY:
SHRI RAM BHAGAT PASWAN:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the procedure of registration for cooking gas connection;

(b) whether some deposit is taken at the time of registration;

(c) if not, what are the reasons therefor;

(d) whether there is any proposal under consideration for depositing the

amount of a gas connection at the time of registration to discourage fake consumers and to check blackmarketing; and

(e) if so, what are the details thereof and by when the proposal is likely to take effect?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c) Applications for cooking gas connections are to be registered with the distributors of the oil companies who maintain separate registration books for this purpose. After due verification with their ration cards, serially numbered receipts showing the date of registration and their number in the waiting list are issued to the applicants by the distributors. Gas connections are released to the applicants strictly on the basis of their position in the waiting lists. No deposit is collected from the applicants at the time of registrations. As the registration is being done by the distributors, and not by the oil companies themselves, there are administrative and accounting problems involved in collecting deposits from intending customers at the time of registrations.

(d) and (e) Do not arise.

Indigenous production of bulk drugs with high technology

1130. SHRIMATI AZIZA IMAM:
SHRI K. V. R. S. BALA
SUBBA RAO:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any Indian or Public Sector Unit is producing any of bulk drugs identified as involving high technology; if so, the name of the unit, bulk drug, installed capacity and their production during the last two years;

(b) whether there is any proposal from Indian/Public Sector units for the production of any of the bulk

drugs identified as involving high technology for permission as New Article, expansion of capacity under Industrial Licence or Registration; if so, the details thereof; and

(c) what is the policy of Government regarding granting permission to foreign companies for the manufacture of bulk drugs involving high technology which are already produced by Indian or Public Sector units from basic stages with indigenous technology?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b) information is being compiled on the Table of the House.

(c) Under the New Drug Policy, certain items including some high technology items have been reserved for manufacture by Public/Indian Sector units. The manufacture of these items are not allowed to foreign companies even if these involve high technology. Applications of foreign companies in respect of items other than those indicated above are considered on merits in the light of various parameters of New Drug Policy and other points like the requirement of the country, cost of production etc.

Bringing out of Biographies of Lok-Nayak Jayaprakash Narayan and Dr. Ram Manohar Lohia

1131. SHRI SHIVA CHANDRA JHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to bring out the biographies of Loknayak Jayaprakash Narayan and Dr. Ram Manohar Lohia in the "Builders of Modern India" series publication if so, when; and

(b) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

BROADCASTING (MISS KUMUD-BEN M. JOSHI): (a) and (b) The biography of Shri Ram Manohar Lohia is an approved project of the Directorate of Publication Division under the 'Builders of Modern India' series.

A biography of Shri Jayaprakash Narayan will be considered as a part of the future Publication programme.

Promotion to higher cadre in AIR from the lower feeder cadres

1132. SHRI BHAGAT RAM MANHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the cadres in All India Radio to which recruitment is prescribed on 100 per cent promotion basis from the lower feeder cadre in the recruitment rules;

(b) whether any persons have been appointed in those cadres from employment exchange ignoring the eligible persons in the lower feeder cadres;

(c) whether it is a fact that appointment to the cadre of Senior Librarian has been made by appointing a person who was especially got sponsored from the employment exchange despite the fact that there were persons having long service in the lower feeder cadre working in that organisation;

(d) whether it is also a fact that the DPC of DG, AIR headquarters was supplied with information in written to the effect that there was no eligible candidate in the lower feeder cadre; and

(e) if so, whether any inquiry has been ordered to fix the responsibility for furnishing false information to the DPC?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (e) The information is being collected and will be laid on the Table of the House.

(c) In 1977, one candidate nominated by the Employment Exchange was ap-